



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)


Cause List Date 19-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Second Appeal No. 193 / 1997 Bhajana Vs. Mulya	Ajit	Sanjay
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 275/2014 Satish Kumar Sharma Vs. Radhey Shyam	Sudesh Bansal	Ajay Kumar Bajpai
3	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 448/08 Babu Lal Vs. Sub. Div. Officer	I.J. Kathuria	Mohit Tanti
4	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan	Arvind Bhardwaj	Praveen Jain
5	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2646/15 Wasimuddin Vs. State	Mohammed Anees	Meenu Verma
6	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 3645/16 & 4013/16 Laxmi Narayan vs. Virendra Kumar	Paker Farooq S.C. Gupta	M.M. Ranjan Deepak Sharma
7	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 694/14 Rakesh Vriyani Vs. State	Narendra Verma	
8	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
9	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 960/2016 Kuldeep (age 33) Vs. State	P.S. Sharma	Dilip Sinsinwar
10	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 2333/16 Meghna Kumar Vs. Santosh Kumar	Aditya Mathur	Ashvin Garg
11	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Misc. Bail Application No. 6762/16 & 6333/16 Mithlesh Vs. State	S.K. Jain	
12	Ms. Anita Aggarwal, Advocate	D.B. Civil Misc. Appeal No. 3673/15 & 1659/15 Naresh Yadav Vs. Sulekha	Dinesh Sharma	Mohit Gupta
13	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha Vs. State	Mahesh Gupta	Mukesh Sharma
14	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Krati Bohra Vs. Rahul Bohra	Saugath Roy	Ashvin Garg

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy - Timely Help May Create History”



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nie.in, rslsajp@gmail.com)

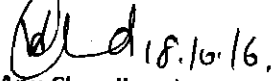
Cause List Date 20-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathshala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 557/03 Indra Bhushan Vs. Prem Nidhi Shastri	O.P. Garg	Prem Kumar Sharma
3	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1553/16 Ankur Garg Vs. State	G.S. Rathore	Rajeev Surana
4	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 21027/13 Nekram Vs. State	Shyam Kant Sharma	D.K. Dixit
5	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil second appeal No. 77/98 Shimbhu Dayal Vs. Chhinga	Rahul Sharma	J.P. Goyal
6	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil First Appeal No. 55 / 79 Pyare Lal Vs. Vidhya Bhushan	Tripurari Sharma	Parag Rastogi
7	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashmi Bhargava
8	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 4793/15 Vikas Singh Vs. State	Santosh Singh	Vikram Singh Shekhawat
9	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 1446/15 Nilaksh Divedi Vs. Smt. Uma Jaimani	Lalit Sharma	G.S. Fauzdar
10	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3632/16 Govind Lal Vs. State	Anil Khanna	Rajendra P. Choudhary
11	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 57/15 Surendra Singh Chawla Vs. Koshalya	S.S. Hora	O.P. Mishra
12	Sh. A.K. Bajpai , Advocate	S.B. Civil Writ Petition No. 1642/93 Dinesh Kumar Agarwal Vs. Rajasthan Housing Board.	B.L. Agarwal	Dr. P.C. Jain
13	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 552/03 Jameel Vs. Ekhlak	Ashok Sharma	Sudesh Bansal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

"Help The Needy -Timely Help May Create History"